

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2348
ANSWERED ON:09.05.2016
Sarva Shiksha Abhiyan in Maharashtra
Chavan Shri Harishchandra Deoram;Shetty Shri Gopal Chinayya

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has received any proposal from the State Government of Maharashtra relating to sanction of revised Sarva Shiksha Abhiyan and Kasturba Gandhi Vidyalaya spillover for the year 2013-14 and if so, the details thereof as on date;
- (b) the status of the said proposal; and
- (c) the time by which the said proposal is likely to be finalized along with the reasons for delay?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

(a) to (c): At the time of consideration of the Annual Work Plan and Budget (AWP&B) by the Project Approval Board (PAB) for the year 2013-14, the State Government of Maharashtra had proposed a spillover of Rs. 49532.51 lakhs under Sarva Shiksha Abhiyan (SSA) and Rs 492.86 lakhs for Kasturba Gandhi Balika Vidyalayas (KGBV) out of which Rs. 27274.99 lakhs under SSA and Rs 492.86 lakhs for KGBV had been approved. Subsequently the State had sent a proposal dated 24.10.2013 for revision in the spillover amount to Rs 17172.93 for SSA and Rs 710.02 for KGBV but the same was not considered.

The proposal for AWP&B are considered for each financial year separately and is not kept pending. Therefore based on the proposal of the State for 2014-15, a spillover of Rs.3105.15 lakhs and deferred liability of Rs.9658.79 lakhs of 2013-14 for SSA and Rs 442.67 lakh as spillover for KGBV were approved.
